

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-38/2022/6533/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Jitu Mani Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the 9th August, 2024.

Sub:- **Casual leave.**

Ref:- Letter No. DJG/3295 Dated 29.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 29.07.2024**. The Civil Judge & Assistant Sessions Judge, Goalpara, and in her absence, the Chief Judicial Magistrate, Goalpara, and in his absence, the Additional CJM, Goalpara, and in his absence, the learned J.M.F.C., Goalpara shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-38/2022/6534/A, dated , 09-08-24

Copy to:

- ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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